

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 99/Chd/Pb/2017**

Abhishake Bansal & Anr.

...Petitioners.

Versus

M/s Fashion Pyramid Pvt. Ltd. & Ors.

...Respondents

Present: None.

The Hon'ble Member(Judicial) is on official tour, hence the matter  
is adjourned to 15.03.2018.

Sd/-  
Bench Officer.

February 22, 2018  
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